

Post Offer Public Announcement to the Shareholders of

ANIL SPECIAL STEEL INDUSTRIES LIMITED

Registered Office: Kanakpura, P.O. Meenawala, Jaipur-302012

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. (“**Manager to the Offer**”) on behalf of the Acquirer, Anil Special Steel Industries Limited along with Persons Acting in Concert with the Acquirer (referred to as the “Acquirer” and “PACs”), having its Registered Office at Kanakpura, P.O. Meenawala, Jaipur-302012 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the PA published on November 24, 2005 the Corrigendum to the PA published on March 16, 2007 and Letter of Offer dated March 16, 2007.

1. Name of the Target Company: ANIL SPECIAL STEEL INDUSTRIES LIMITED
2. Name of Acquirer : MR SUDHIR KHAITAN ALONGWITH PACs
3. Name of Manager to the Offer: CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer: MCS LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY MARCH 21, 2007
 - b) Date of Closure of the Offer : MONDAY APRIL 09, 2007
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 23.41		Rs. 23.41	
2.	Shareholding of Acquirer alongwith PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		1686928	24.85*	1686928	24.85*
3.	Shares allotted to PACs by way of Preferential allotment	No. of Shares	%	No. of Shares	%
		788251	11.61*	788251	11.61*
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		1357836	20.00*	2320	0.03*

5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 31786940.76/-		Rs 54311.20/-	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of acquirer alongwith PACs (2+3+4+6)	No. of Shares	%	No. of Shares	%
		3833015	56.46*	2477499	36.49*
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		4313999 (63.54%)*	2956163 (43.54%)*	4313999 (63.54%)*	4311679 (63.51%)*

Note: * This percentage has been calculated on the basis of Post Preferential Capital dated 08.12.2005.

7. Status of the Escrow Account, whether released or not:

- Rs 31.50 lacs kept with State Bank of Rajasthan, New Delhi as a fixed deposit with lien marked in favour of Chartered Capital And Investment Limited (Manager to the Offer). The lien was discharged and Bank Guarantee of an amount Rs 48 lacs issued by Allahabad Bank, Jaipur was released on April 16, 2007 and the balance Cash of Rs 5.00 lacs has not yet been released.

8. Payment of Interest to the shareholders, if any : Rs 7911.20

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirer Mr Sudhir Khaitan resident of Opp. Governor House, Jaipur and all the PACs accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer and PACs under the Regulations.

**Issued by Manager to the Offer on
behalf of Acquirer & PACs**



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Contact Person: Mr. Priyaranjan

Place: New Delhi

Date : 24th April, 2007